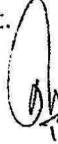


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**

Sh. Manoj Kumar Sharma S/o Sh. U.C. Sharma, J.A. (E.C.- 89009224), Pool Car Section, Rohini Courts, Delhi is hereby directed to look after the work of Filing Section (NW), Rohini Courts, Delhi, in addition to the duties already assigned to him with immediate effect.

  
18.04.2024


(VIRENDER KUMAR BANSAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.II/NW/RC/2024/ 13449-13470

Date 18/04/2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-II (North-West), Rohini Courts, Delhi.

  
18.04.2024

PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI